

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 78/95

57

New Delhi this the 4th day of October 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastry, Member (A)

1. Pranab Kumar Roy,
S/o Shri Raghu Nath Roy,
R/o 3, Jadu Nath Mukherjee Street,
Ariadaha, Calcutta-57.
2. Niranjan Datta,
S/o Late Shri Mukunda Ch. Datta,
R/o B-9/210, Kalyani,
P.S. & P.O. Kalyani,
Dist. Nadia, West Bengal.
3. Sanjib Ranjan Sarkar,
S/o Late Surendra Nath Sarkar,
R/o C/o Samar Mazumdar,
3 Umesh Chandra Banerjee Road,
Kayal Para,
P.O. Ichapur-Nawabganj,
Distt. 24 Prgs. (North), W.B.
4. Samarandra Nath Mitra,
S/o Late Shri Atul Krishna Mitra,
R/o E-3, Bejoypur, P.O. Sodepur,
Distt. 24 Prgs. (N), W.B.

...Applicants

(By Advocate: None)

Versus

Union of India, through

1. The Secretary,
Ministry of Defence, New Delhi.
2. Ordnance Factory Board,
through the Chairman,
10A, Auckland Road, Calcutta-1.
3. Director General of Ordnance
Factory, 10 A Auckland Road
Calcutta 1.
4. Director General, Quality
Assurance, H Block, New Delhi-11.
5. General Manager,
Riffle Factory,
Ichapur, Dist.24 Prgs(N),W.B.
6. Shri M.K. Sinha, Asstt. Foreman
(Mech), Riffle Factory, Ichapur,
Distt. 24 Prgs, (N), W.B.

...Respondents

(By Advocate: Shri V.S.R. Krishna)

CMW

ORDER (Oral)

By Reddy, J.-

158

On the last occasion i.e. on 29.9.99 when the case was called none appeared for the applicants. Learned counsel for respondents was present. The case was, therefore, posted for today. Even today none appears for the applicants nor any representation made on their behalf. We are of the view that applicants are not interested in prosecuting the case. The O.A. is, therefore, dismissed for default and non-prosecution.

Shanta Shastray
Member (A)

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.